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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.08.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.871/252/HDB/2018
NAME OF THE COMPANY	Agoge Software Solutions Pvt Ltd
NAME OF THE PETITIONER(S)	Laxmaiah Dubbaka & 02 Others
NAME OF THE RESPONDENT(S)	Agoge Software Solutions Pvt Ltd & Registrar of Companies Hyderabad
UNDER SECTION	252

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Anita for V. Senkata Ram Reddy	Advocate	anita@venopassocil.co vrr@venopassocil.co 95422 39039	V. Anita

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy for RoC	Advocate	9160000135	h

ORDER

Matter is listed today for admission.

Counsel for Petitioner Company is present. Ms. Sindhura / representing  
ave for Mr.T.Sujan Kumar Reddy for RoC is also present.

Issue notice to RoC Hyd. Counsel to serve the notice on the RoC  
Hyderabad and file proof of service.

List the matter on 18.09.2018.

  
Member(Judl)